

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/54368/2024 ARBA/2/2025	BIDYUT SASMAL VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000082/2018
2	D-ARBA/54373/2024 ARBA/3/2025	SWAPNA MOHANTY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000104/2018
3	D-ARBA/54378/2024 ARBA/4/2025	PRASANTA KUMAR MOHANTY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	AJIT KUMAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000081/2018
4	D-BLAPL/906/2025 BLAPL/362/2025	SUSHANT CHAKRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 ADDL SESSIONS JUDGE CUM SPL JUDG 2(A)CC/0000014/2024
5	D-BLAPL/908/2025 BLAPL/363/2025	KANHU CHARAN MALLICK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	//0 ADDL SESSIONS JUDGE CUM SPL JUDG 2(A)CC/0000014/2024
6	D-BLAPL/351/2025 BLAPL/364/2025	SURAJ MUNDA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	AINTHAPALI /134 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000653/2023
7	D-BLAPL/638/2025 BLAPL/365/2025	ASUTOSH ACHARYA VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	LAXMISAGAR P.S. /313 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000685/2024
8	D-BLAPL/675/2025 BLAPL/366/2025	KANDURI BEHERA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	BALUGAON P.S. /190 /2024 A.D.J.,KHURDA(Khordha) ST/0000181/2024
9	D-BLAPL/930/2025 BLAPL/367/2025	MARKANDA BAG VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 J.M.F.C.,KHARIAR(Nuapada) 2(B)CC/0000006/2024
10	D-BLAPL/714/2025 BLAPL/368/2025	BASANTA KUMAR DASH VS STATE OF ODISHA	DURGA PRASAD DHAL VS	MANGALA BAG /162 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000426/2024
11	D-BLAPL/843/2025 BLAPL/369/2025	BIRENDRA BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	KANPUR /37 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000086/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/932/2025 BLAPL/370/2025	BALARAM KANUNGO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /122 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000027/2024
13	D-BLAPL/849/2025 BLAPL/371/2025	BHALU SAMAL @ BHALU SAMAL LAGEN @ LAGEN SAMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /434 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002777/2024
14	D-BLAPL/878/2025 BLAPL/372/2025	DAYASAGAR BANCHHOR @ BHOKLO VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /213 /2022 A.D.J.,BARGARH(Bargarh) CT/0000020/2023
15	D-BLAPL/936/2025 BLAPL/373/2025	DEBA KHILLA @ DEBENDRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /488 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000187/2023
16	D-BLAPL/939/2025 BLAPL/374/2025	TYAGI BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI SADAR /115 /2024 S.D.J.M.-ADDL. CIVIL JUDGE (JD),PHULI CT/0000481/2024
17	D-BLAPL/345/2025 BLAPL/375/2025	SUMANTA MAHAPATRA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /408 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001443/2024
18	D-BLAPL/37591/2024 BLAPL/376/2025	SATISH JOSHI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	DHANUPALI /478 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002865/2024
19	D-BLAPL/174/2025 BLAPL/377/2025	RITIK JAGADALA VS STATE OF ODISHA	ABHILASH MISHRA VS	TARBHA /224 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000015/2024
20	D-BLAPL/656/2025 BLAPL/378/2025	SILU @ SUBALA SAMAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1069 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0002069/2024
21	D-BLAPL/251/2025 BLAPL/379/2025	RANJIT NAYAK VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	JATNI P.S. /224 /2020 3RD ADJ BHUBANESWAR(Khordha) TR/0000241/2020
22	D-BLAPL/891/2025 BLAPL/380/2025	MEENA NAG VS STATE OF ODISHA	KIRTAN DANG VS	PUINTALA /48 /2024 2ND ADDL.DIST.JUDGE, BALANGIR(Ba SC/0000100/2024
23	D-BLAPL/340/2025	SUMANTA MAHAPATRA	UMA SHANKAR PATEL	SUNDARGARH TOWN /407 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/381/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001442/2024
24	D-BLAPL/343/2025 BLAPL/382/2025	ARJUN SINGH VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /407 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001442/2024
25	D-BLAPL/929/2025 BLAPL/383/2025	RITESH @ CHOWHAN JENA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	BAIDYANATHPUR /567 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002613/2024
26	D-BLAPL/935/2025 BLAPL/384/2025	PACHA SAHU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	GAISILET /132 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0000837/2024
27	D-BLAPL/979/2025 BLAPL/385/2025	SATYA PRAKASH @ BUBUN ROUT VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	BHARATPUR PS /641 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001715/2024
28	D-BLAPL/39478/2024 BLAPL/386/2025	BAPI @ RAKESH BEHERA VS STATE OF ODISHA	SUJIT KUMAR DAS VS	ATHGARH /274 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000601/2024
29	D-BLAPL/1033/2025 BLAPL/387/2025	SANJAYA BHANJA @ KUMAR VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000165/2024
30	D-BLAPL/1028/2025 BLAPL/388/2025	KARAN SINGH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BRAJARAJNAGAR /364 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0001238/2024
31	D-BLAPL/582/2025 BLAPL/389/2025	JYOTSNARANI BEHERA VS STATE OF ODISHA	CHHABI BEHERA VS	PHULBANI SADAR /142 /2024 S.D.J.M.-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000571/2024
32	D-BLAPL/465/2025 BLAPL/390/2025	LUCKY @ SK TEBRAJ @ SK PARVEZ @ SK. PARWEZ VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BINJHARPUR /42 /2018 A.D.J.,JAJPUR(Jajapur) CT/0000149/2024
33	D-BLAPL/660/2025 BLAPL/391/2025	RAJIB KUMBHAR @ GANDHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	MELCHHAMUNDA /137 /2024 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000030/2024
34	D-BLAPL/967/2025 BLAPL/392/2025	SIBA SANKAR KHARA VS	AMULYA RATNA PANDA VS	POTTANGI /132 /2023 ADDL DISTRICT AND SESSIONS JUDGE

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/970/2025 BLAPL/393/2025	STATE OF ODISHA CHINMAYA ROUT @ CHINU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CT/0000127/2024 NAYAPALLI P.S. /580 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001141/2024
36	D-BLAPL/978/2025 BLAPL/394/2025	STATE OF ODISHA CHINMAYA ROUT @ CHINU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /662 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001327/2024
37	D-BLAPL/1008/2025 BLAPL/395/2025	STATE OF ODISHA BHANJA KISHORE JENA@TIKI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BONTH /115 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0001716/2024
38	D-BLAPL/1012/2025 BLAPL/396/2025	STATE OF ODISHA RANJITA NAHAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /554 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000548/2024
39	D-BLAPL/1013/2025 BLAPL/397/2025	STATE OF ODISHA ROHIT BEHERA @ ROHITA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /554 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000548/2024
40	D-BLAPL/1018/2025 BLAPL/398/2025	STATE OF ODISHA DEBENDRA PARIDA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SINGLA /211 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000756/2024
41	D-BLAPL/37585/2024 BLAPL/399/2025	STATE OF ODISHA KAMALA PANGI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000071/2024
42	D-BLAPL/158/2025 BLAPL/400/2025	STATE OF ODISHA DHARMENDRA NAYAK @ HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /278 /2023 J.M.F.C., JHARIGAON(Nabarangapur) GR/0000270/2023
43	D-BLAPL/1022/2025 BLAPL/401/2025	STATE OF ODISHA GOPA RAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /275 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGAR GR/0001533/2024
44	D-BLAPL/995/2025 BLAPL/402/2025	STATE OF ODISHA ASHISH KUMAR TANDON VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA /551 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000160/2024
45	D-BLAPL/1003/2025 BLAPL/403/2025	STATE OF ODISHA AKASH CHANDRA JENA @ AKASH CH. TARA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JEYPORE MAHILA /216 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001402/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/39023/2024 BLAPL/404/2025	OMM @ BULA MUKHI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /154 /2024 A.D.J.,BARIPADA(Mayurbhanj) ST/0000206/2024
47	D-BLAPL/37569/2024 BLAPL/405/2025	SK. BABU@KALIM VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SPL.TASK FORCE /3 /2022 A.D.J.,BALASORE(Baleshwar) Spl/0000038/2022
48	D-BLAPL/38113/2024 BLAPL/406/2025	HARI@HARIHARA SAHU VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	KUNDHEIGOLA /200 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000391/2024
49	D-BLAPL/353/2025 BLAPL/407/2025	JASPAL SINGH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	NCB BHUBANESWAR /2 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000175/2022
50	D-BLAPL/39384/2024 BLAPL/408/2025	SRIDHAR PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /275 /2024 J.M.F.C,REAMAL(Debagarh) CT/0000525/2024
51	D-BLAPL/39400/2024 BLAPL/409/2025	KUDA DHARMA RAO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PADWA /113 /2024 SPECIAL JUDGE (POCSO), JEYPORE(Kor TR/0000100/2024
52	D-BLAPL/118/2025 BLAPL/410/2025	SUBASH SAGAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /278 /2023 J.M.F.C., JHARIGAON(Nabarangapur) GR/0000270/2023
53	D-BLAPL/334/2025 BLAPL/411/2025	SUSIL MALLICK @ SUSHILA MALLICK VS STATE OF ODISHA	AMIT BISWAL VS	BOLAGARH P.S. /104 /2024 2ND A.D.J,KHURDA(Khordha) TR/0000035/2024
54	D-BLAPL/342/2025 BLAPL/412/2025	SHIBA SHANKAR SAHU@BUDU SAHU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DIGAPAHANDI /378 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000149/2024
55	D-BLAPL/868/2025 BLAPL/413/2025	SWAGAT BARDHAN VS STATE OF ODISHA	RAKESH KUMAR DAS VS	R.UDAYAGIRI /78 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000056/2024
56	D-BLAPL/266/2025 BLAPL/414/2025	RAJU @ RAJENDRA PANDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	GUDARI /100 /2024 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000039/2024
57	D-BLAPL/354/2025	PANCHAMI SAHU	KISHORE KUMAR NAIK	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/415/2025	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,SUNDER
58	D-BLAPL/1069/2025 BLAPL/416/2025	KUNJALATA PRADHAN @ KUNJA PRADHAN VS STATE OF ODISHA	MANISH NAG DAS VS	SPL. 2(a)C.C./0000020/2024 RAJKANIKA /288 /2024 J.M.F.C,AUL(Kendrapara) GR/0000688/2024
59	D-BLAPL/591/2025 BLAPL/417/2025	RADHE SHYAM VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000152/2024
60	D-BLAPL/776/2025 BLAPL/418/2025	RAHUL PRADHAN @ PADHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	MELCHHAMUNDA /206 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEI GR/0000847/2024
61	D-BLAPL/764/2025 BLAPL/419/2025	TUKUNA SWAIN VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	NUAGAON /55 /2024 ASSISTANT SESSIONS JUDGE,NAYAGA ST/0000257/2024
62	D-BLAPL/438/2025 BLAPL/420/2025	NETRANANDA MAHANTA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	PATNA /85 /2024 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000071/2024
63	D-CMP/820/2025 CMP/36/2025	BASUDEV PADHI VS MADHAB CHANDRA PADHI	PRASANTA KUMAR SATAPATHY VS	// A.D.J,PATNAGARH(Balangir) Fao/0000001/2024
64	D-CMP/1161/2025 CMP/37/2025	NIRAKAR NAYAK VS COLLECTOR CUM DIST.MAGISTRATE, KANDHAMAL	DAYANIDHI MISHRA VS	// DISTRICT & SESSIONS JUDGE ,PHULBA Ele. Appeal/0000001/2025
65	D-CMP/851/2025 CMP/38/2025	BANSHIDHARA@BANSHIDHAR DASH VS ANANTA CHARAN MISHRA	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (JD),JAGATSINGHPUR(Jag EC/0000003/2020
66	D-CMP/974/2025 CMP/39/2025	KANDURI BHUJABAL VS SARMISTHA RAY	SWARUP RANJAN SINGHSAMANT VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) RFA/0000136/2023
67	D-CMP/1096/2025 CMP/40/2025	SATYABHAMA NAYAK VS PURNA CHANDRA JENA@NAYAK	PRASANTA KUMAR SATAPATHY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASO CS/0000236/2014
68	D-CMP/1105/2025 CMP/41/2025	MANJULATA MOHANTY@MANJULA MOHANTY VS	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CMP/51865/2024 CMP/42/2025	ANUSAYA MOHANTY RUDRA NARAYAN MISHRA VS BHARAT CHANDRA MISHRA	BIBEKANANDA BHUYAN VS	CS/0000141/2006 // CIVIL JUDGE (SD),KEONJHAR(Kendujha
70	D-CMP/52947/2024 CMP/43/2025	DHANESWAR NAYAK VS DEBAKINANDAN NAYAK	GHANASHYAM MUDULI VS	CS/0000017/2013 // CIVIL JUDGE (JD),BHUBANESWAR(Kho
71	D-CMP/53015/2024 CMP/44/2025	RADHANATH TRIPATHY VS DEBAKINANDAN NAYAK	GHANASHYAM MUDULI VS	CS/0002269/2022 // CIVIL JUDGE (JD),BHUBANESWAR(Kho
72	D-CMP/276/2025 CMP/45/2025	BANKIM CHANDRA JENA VS MADHUSUDAN JENA	MAHESWAR MOHANTY VS	CS/0002270/2022 // 3RD ADDL.CIVIL JUDGE(S.D.),BALASOR
73	D-CMP/931/2025 CMP/46/2025	AMARESH NAYAK VS PRAVAKAR MOHANTY	SATYABRATA SUTAR VS	CS/0000085/2013 // CIVIL JUDGE (JD) CUM JMFC, RASAGO
74	D-CMP/544/2025 CMP/47/2025	RURAL INSTITUTE OF HIGHER COLLEGE., BALASORE, BHOGRAI VS JALESWARPUR GOVT. HIGH SCHOOL., BALASORE	SUBHRANSU BHUSAN MOHANTY VS	CS/0000001/2024 // A.D.J.,BALASORE(Baleshwar) Fao/0000003/2024
75	D-CMP/52755/2024 CMP/48/2025	KARTIK PATRA VS PARBATI NAYAK	BIBEKANANDA BHUYAN VS	// DISTRICT & SESSIONS JUDGE,BHADRA Fao/0000089/2023
76	D-CMP/199/2025 CMP/49/2025	REKHA SOUDAGAR VS SABITA BEN PATEL	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal EC/0000006/1999
77	D-CMP/910/2025 CMP/50/2025	SAROJ KUMAR MISHRA VS BIMALA KHUNTIA	UMESH CHANDRA MOHANTY VS	// ASST. SESSIONS JUDGE(W.C.),ANGUL(A CS/0000249/2015
78	D-CMP/965/2025 CMP/51/2025	JAMUNA BHOI VS NURABATI PATRA	MANAS PATI VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000125/2015
79	D-CMP/49093/2024 CMP/52/2025	LAXMINARAYAN MAHARANA VS KISHORI MAHARANA	SANJEEV UDGATA VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu CS/0000086/2004

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMP/55212/2024 CMP/53/2025	BAIDHAR BEHERA VS BHAGIRATHI BEHERA	SATYA NARAYAN MISHRA 4 VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhadra) CS/0000044/2022
81	D-CONTC/52788/2024 CONTC/158/2025	TARAKANTA HANSDA VS CHITRA ARUMUGHAN, SECY, DEPT. OF LABOUR AND ESI	ADV. VS	// ()
82	D-CONTC/152/2025 CONTC/159/2025	ARCHANA JENA VS MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// ()
83	D-CONTC/155/2025 CONTC/160/2025	UPENDRA BISWAL VS MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// ()
84	D-CONTC/157/2025 CONTC/161/2025	JAGANNATH PANIGRAHY VS MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION, ODISHA	J.K.MISHRA (2) VS	// ()
85	D-CONTC/163/2025 CONTC/162/2025	SOUDAMINI SAHU VS SHALINI PANDIT, IAS	ADV. VS	// ()
86	D-CONTC/171/2025 CONTC/163/2025	CHANDRA KUMAR DASH VS SHALINI PANDIT, IAS	ADV. VS	// ()
87	D-CONTC/362/2025 CONTC/164/2025	NARENDRA KUMAR DALAI VS RAJESH PRAVAKAR PATIL, I.A.S.	ADV. VS	// ()
88	D-CONTC/365/2025 CONTC/165/2025	SRIKANTA BEHERA VS KABINDRA KUMAR SAHOO, O.A.S.(SS)	ADV. VS	// ()
89	D-CONTC/411/2025 CONTC/166/2025	HARIS CHANDRA DWIBEDI VS SHALINI PANDIT, IAS	ADV. VS	// ()
90	D-CONTC/173/2025 CONTC/167/2025	MADAN MOHAN NAIK VS SHALINI PANDIT, IAS	ADV. VS	// ()
91	D-CONTC/174/2025	SUDAM CHARAN DASH	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/168/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
92	D-CONTC/204/2025	SATYABHAMA PARIDA	ADV.	//
	CONTC/169/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
93	D-CONTC/413/2025	RAMAKANTA SAHOO	ADV.	//
	CONTC/170/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
94	D-CONTC/177/2025	KABITA SAHU	ADV.	//
	CONTC/171/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
95	D-CONTC/183/2025	SANATAN PODH	ADV.	//
	CONTC/172/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
96	D-CONTC/205/2025	VIKASH CHHAPOLIA	DWARIKA PRASAD MOHANTY	//
	CONTC/173/2025	VS	VS	0
		ANAM CHARAN PATRA, COMMNR., CUTTACK MUNICIPAL CORPORATION		//
97	D-CONTC/215/2025	KAPINDRA RANA	AKASH KUMAR PATTAJOSHI	//
	CONTC/174/2025	VS	VS	0
		SACHIN PAWAR, IAS		//
98	D-CONTC/253/2025	PRABHAKAR DAS	ADV.	//
	CONTC/175/2025	VS	VS	0
		BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA		//
99	D-CONTC/306/2025	JYOTI PRAKASH PANDA	ADV.	//
	CONTC/176/2025	VS	VS	0
		SURYAMANI SAHU, SUPERINTENDING ENGR. CUM ELECTRICIAN INSPECTOR, BALASORE		//
100	D-CONTC/390/2025	PRAKASH CHANDRA JENA	ADV.	//
	CONTC/177/2025	VS	VS	0
		ARAVIND AGRAWAL, I.A.S.		//
101	D-CONTC/395/2025	RAMA CHANDRA OJHA	ADV.	//
	CONTC/178/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
102	D-CONTC/416/2025	DINAMANI SINGH	ADV.	//
	CONTC/179/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/418/2025 CONTC/180/2025	DEORANJAN KUMAR SINGH,IAS SHANTANU KUMAR SWAIN VS	DR. BINODA KUMAR MISHRA VS	// // ()
104	D-CONTC/459/2025 CONTC/181/2025	ARAVIND AGRAWAL, COMMNR. CUM SECY., GOVT. OF ODISHA, HIGHER EDUCATION SATYANARAYAN NAYAK VS	ADV VS	// // ()
105	D-CONTC/482/2025 CONTC/182/2025	BHASKAR JYOTI SHARMA,CHAIRMAN CUM M.D OPTCL BIDYADHAR PATEL VS	ADV. VS	// // ()
106	D-CONTC/485/2025 CONTC/183/2025	ALOK KAR,ADDL. SECY. W.R DEPT. PARAMANANDA JANI @ DAL VS	ADV. VS	// // ()
107	D-CONTC/399/2025 CONTC/184/2025	ALOK KAR, ADDL. SECY. TO GOVT. DEPT. OF W.R, ODISHA JAYANTA KUMAR MAHANA VS	ADV. VS	// // ()
108	D-CONTC/401/2025 CONTC/185/2025	SHALINI PANDIT,IAS SUBASH CHANDRA BAL VS	SANJIB KUMAR RATH VS	// // ()
109	D-CONTC/462/2025 CONTC/186/2025	ARAVIND AGRAWAL,IAS JITENDRA KUMAR MOHAPATRA VS	ADV VS	// // ()
110	D-CONTC/473/2025 CONTC/187/2025	SATYABRAT SAHU,ADDL. CHIEF SECY., FOREST AND ENVIRONMENT DEPT. SIBA ROUT VS	ADV. VS	// // ()
111	D-CONTC/404/2025 CONTC/188/2025	ALOK KAR,ADDL.SECY.,DEPT. OF W.R, ODISHA BIJAY KUMAR DAS VS	ADV. VS	// // ()
112	D-CONTC/501/2025 CONTC/189/2025	NIBEDITA PANI, D.E.O., JAJPUR MINATI SAHU VS	ALOK KUMAR PANDA VS	// // ()
113	D-CONTC/562/2025 CONTC/190/2025	DIBYA JYOTI PARIDA,COLLECTOR-CUM-CHAIRMAN,SARBA SIKSHA ABHIYAN,GAJAPATI BAULA SINGH VS	MOHIT AGARWAL VS	// // ()
		USHA PADHEE,PRINCIPAL SECY.,HOUSING AND U.D DEPT.,ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTR/1097/2025 CONTR/1/2025	REGISTRAR(JUDICIAL),HIGH COURT OF ORISSA,CUTTACK VS MANOJ KUMAR BAL	ADV VS	//0 () //
115	D-CRLA/226/2025 CRLA/53/2025	TULARAM MAJHI@BUTI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	TENTULIKHUNTI /115 /2021 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000083/2021
116	D-CRLA/324/2025 CRLA/54/2025	DHANESWAR@DHANANJAYA KANHAR VS STATE OF ODISHA	SANGRAMJIT PANDA VS	TIKABALI /38 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000018/2024
117	D-CRLA/450/2025 CRLA/55/2025	RABINDRA SAHU@RABI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TARASINGI /274 /2024 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000066/2024
118	D-CRLA/533/2025 CRLA/56/2025	FAKIRA SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /163 /2017 DISTRICT & SESSIONS JUDGE, BHAWA Spl/0000027/2017
119	D-CRLA/816/2025 CRLA/57/2025	X (INFORMANT) VS STATE OF ODISHA	ASHOK DAS VS	JAJPUR TOWN /179 /2016 AD-HOC A.D.J(FTSC-II),JAJPUR(Jajapur) Spl/0000137/2016
120	D-CRLA/913/2025 CRLA/58/2025	JITU@JITENDRA KUMAR BEHERA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	DHENKANAL TOWN /966 /2023 SPECIAL JUDGE,DHENKANAL(Dhenkan Spl/0000077/2023
121	D-CRLA/38669/2024 CRLA/59/2025	MANGULU@TAPAN KUMR MAHANTA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KANKADAHAD /57 /2021 ADDL.SESSIONS JUDGE,KAMAKHYAN CT/0000064/2021
122	D-CRLA/622/2025 CRLA/60/2025	VIBHUTEE KUMAR GUPTA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BANDOMUNDA /27 /2020 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000057/2020
123	D-CRLA/631/2025 CRLA/61/2025	DURJYODHAN LUHA VS STATE OF ODISHA	AKSHAYA KUMAR DORA VS	AINTHAPALI /262 /2022 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000029/2022
124	D-CRLA/186/2025 CRLA/62/2025	PALAU@PRABHAT RANA VS STATE OF ODISHA	DEVASHIS PANDA VS	ATHAMALLIK /226 /2022 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000094/2022
125	D-CRLMC/37085/2024	ABHINAB NAIK	SATYA NARAYAN MISHRA 4	KHARIAR /78 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/150/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000014/2023
126	D-CRLMC/38135/2024 CRLMC/151/2025	SAROJ KUMAR SENAPATI VS SONALISA SWAIN	SAPAN KUMAR LENKA VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000027/2019
127	D-CRLMC/38287/2024 CRLMC/152/2025	TUKUNA @ BICHITRA KUMAR SAHOO VS STATE OF ODISHA	NISHIKANTA MISHRA VS	SALIPUR /159 /2022 J.M.F.C.,SALIPUR(Cuttack) GR/0000405/2022
128	D-CRLMC/38415/2024 CRLMC/153/2025	TUKUNA @ BICHITRA KUMAR SAHOO VS STATE OF ODISHA	NISHIKANTA MISHRA VS	SALIPUR /170 /2019 J.M.F.C.,SALIPUR(Cuttack) GR/0000502/2019
129	D-CRLMC/38679/2024 CRLMC/154/2025	LAXMAN KUMAR PRADHAN VS STATE OF ODISHA(VIG.)	TUKUNA KUMAR MISHRA VS	BALASORE VIGILANCE /30 /2019 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000022/2024
130	D-CRLMC/38836/2024 CRLMC/155/2025	LOKANATH BEHERA VS STATE OF ODISHA	BIDYADHAR MANSING VS	DARGHA BAZAR /46 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000290/2024
131	D-CRLMC/39338/2024 CRLMC/156/2025	KAUSHIK MANDAL VS STATE OF ODISHA	LINGARAJ SARANGI VS	SAHID NAGAR P.S. /436 /2016 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0003481/2016
132	D-CRLMC/39435/2024 CRLMC/157/2025	BADAL JENA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR TOWN /295 /2017 SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000119/2017
133	D-CRLMC/385/2025 CRLMC/158/2025	SARAJU@SAROJA@SAROJ NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /16 /2000 J.M.F.C.,TALCHER(Anugul) GR/0000043/2000
134	D-CRLMC/77/2025 CRLMC/159/2025	DEBI PRASANNA PADHI VS STATE OF ODISHA	SURAJ MOHANTY VS	AIR FIELD P.S. /153 /2009 S.D.J.M.,BHUBANESWAR(Khordha) GR/0002806/2009
135	D-CRLMC/101/2025 CRLMC/160/2025	AJAY THOLIYA@AJAY CHOUDHURY VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	CDA-II /5 /2020 J.M.F.C,CUTTACK(Cuttack) GR/0000047/2020
136	D-CRLMC/238/2025 CRLMC/161/2025	PRASANTA KUMAR PRADHAN VS	KALU CHARAN SWAIN VS	ITAMATI /146 /2023 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/445/2025 CRLMC/162/2025	STATE OF ODISHA MANAS KUMAR SETHI VS	BASANTA KUMAR DAS VS	ICC/0000005/2024 SIMULIA /81 /2021 SPECIAL JUDGE (POCSO), BALASORE(
138	D-CRLMC/1035/2025 CRLMC/163/2025	STATE OF ODISHA BATAKRUSHNA DEHURY VS	PRASANNA KUMAR MISHRA VS	Spl/0000141/2021 TUMUSINGA /222 /2022 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
139	D-CRLMC/531/2025 CRLMC/164/2025	STATE OF ODISHA JAGANNATH PATTNAIK VS	SANGRAM KESHARI ROUT VS	GR/0000696/2022 NABARANGAPUR TOWN /416 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG
140	D-CRLMC/645/2025 CRLMC/165/2025	STATE OF ODISHA BISWAJIT ROUT VS	TAPAN KUMAR MOHANTY VS	GR/0001561/2024 / /0 NYAYADHIKARI,GHASIPURA(Kendujha
141	D-CRLMC/702/2025 CRLMC/166/2025	STATE OF ODISHA RANJAN SWAIN VS	BISHNU PRASAD PRADHAN VS	ICC/0000048/2020 Maitri Vihar PS /333 /2024 AD HOC ADDITIONAL SESSIONS JUDGE
142	D-CRLMC/722/2025 CRLMC/167/2025	STATE OF ODISHA SIBAJI MALI VS	SUNIL KUMAR PANDA VS	TR/0000434/2024 PARLAKHEMUNDI /232 /2024 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
143	D-CRLMC/772/2025 CRLMC/168/2025	STATE OF ODISHA MOHAMMAD NAUSAD @ MD NAUSAD VS	SK. ZAFARULLA VS	GR/0000470/2024 / /0 ADDL.SESSION JUDGE CUM SPL.JUDGE
144	D-CRLMC/783/2025 CRLMC/169/2025	STATE OF ODISHA KARUN KAURA VS	SAMARENDRA KUMAR MOHANTY VS	2(A)CC/0000005/2022 PAHALA /262 /2023 J.M.F.C.,BHUBANESWAR(Khordha)
145	D-CRLMC/38949/2024 CRLMC/170/2025	STATE OF ODISHA PRIMEOVER MOBILITY TECHNOLOGIES VS	MANORANJAN PADHY VS	GR/0001223/2023 BORIGUMMA /5 /2020 S.D.J.M.,KORAPUT(Koraput)
146	D-CRLMC/38189/2024 CRLMC/171/2025	STATE OF ODISHA HANTAL MANGAL @ MANGAL HANTAL VS	AJAYA KUMAR PRADHAN VS	MISCA/0000148/2024 SEMILLIGUDA /42 /2020 SPECIAL JUDGE,KORAPUT(Koraput)
147	D-CRLMC/1085/2025 CRLMC/172/2025	STATE OF ODISHA BAMADEV@BAMADEBA JENA VS NALINI PRAVA JENA@NALINIPRABHA JENA	PITAMBAR JENA VS	TR/0000025/2020 / /0 JUDGE FAMILY COURT,KHURDA(Khordha Crp/0000088/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/38180/2024 CRLMC/173/2025	PRABINA@LAXMIDHAR MUDULI@ PRABINA KUMAR MUDULI VS STATE OF ODISHA	ASHUTOSH MISHRA VS	NARASINGHPUR /85 /2019 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000137/2019
149	D-CRLMP/39401/2024 CRLMP/40/2025	JASHOBANTA SENAPATI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 () //
150	D-CRLMP/39412/2024 CRLMP/41/2025	PRAGYAN PARAMITA PANDA VS PRINCIPAL SECY., HOME DEPT., BBSR	RAKESH KUMAR ROUTRAY VS	//0 () //
151	D-CRLMP/627/2025 CRLMP/42/2025	AKSHAYA KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	//0 () //
152	D-CRLMP/328/2025 CRLMP/43/2025	RAGHAV NANDAN CHHAPOLLIA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
153	D-CRLMP/332/2025 CRLMP/44/2025	PRATAP KUMAR SAMAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
154	D-CRLMP/488/2025 CRLMP/45/2025	RAJU PATRA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// () //
155	D-CRLMP/610/2025 CRLMP/46/2025	JAGDISH CHANDRA ACHARYA VS STATE OF ODISHA	BRAJARAJ SAI VS	JAGATPUR /351 /2020 () //
156	D-CRLMP/39132/2024 CRLMP/47/2025	SANGRAM KESHARI MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
157	D-CRLMP/297/2025 CRLMP/48/2025	SAROJ KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /221 /2022 () //
158	D-CRLMP/39161/2024 CRLMP/49/2025	SAROJ KUMAR SARANGI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CHAULIAGANJA /48 /2020 () //
159	D-CRLMP/39213/2024	SUBASH HEMBRAM	ARIJEET MISHRA	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/50/2025	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/662/2025 CRLMP/51/2025	SANJAY KUMAR RANA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	//0 () //
161	D-CRLMP/39283/2024 CRLMP/52/2025	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	//0 () //
162	D-CRLMP/539/2025 CRLMP/53/2025	TAPAN KUMAR MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //
163	D-CRLMP/473/2025 CRLMP/54/2025	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	MANORANJAN PADHI VS	//0 () //
164	D-CRLMP/617/2025 CRLMP/55/2025	SAROJINI SWAIN VS STATE OF ODISHA	NISHIKANTA MISHRA VS	BANKI /422 /2024 () //
165	D-CRLMP/665/2025 CRLMP/56/2025	CHANDAN @ CHANDAN KUMAR VS STATE OF ODISHA	UMAKANTA BARIK VS	//0 () //
166	D-CRLMP/681/2025 CRLMP/57/2025	GOPAL CHANDRA BISOI VS STATE OF ODISHA	MAHENDRA KUMAR PRADHAN VS	//0 () //
167	D-CRLMP/857/2025 CRLMP/58/2025	JYOTSHNA MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000192/2024
168	D-CRLMP/981/2025 CRLMP/59/2025	MAHESWAR PATRA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	//0 () //
169	D-CRLREV/39221/2024 CRLREV/23/2025	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	UDITNAGAR /130 /2018 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000002/2019
170	D-CRLREV/37821/2024 CRLREV/24/2025	BISWANATH SAHOO VS	LAXMIDHAR DASH VS	//0 JUDGE,FAMILY COURT,JAGATSINGPUR

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLREV/832/2025 CRLREV/25/2025	ROJANIN SAHOO SATYABRATA SAHOO VS STATE OF ODISHA	PRIYABRATA TRIPATHY VS	Crp/0000028/2021 BHARATPUR PS /719 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CMC/0001331/2024
172	D-CRP/425/2025 CRP/1/2025	PRAVAT RANJAN MOHANTY VS STATE OF ODISHA	TAPESH ROY VS	// (//
173	D-FAO/50177/2024 FAO/19/2025	DEBENDRA NATH MOHANTY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000362/2015
174	D-FAO/955/2025 FAO/20/2025	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., ANUGUL VS MINU MAHAKUL	NAYAN BEHARI DAS VS	// COMMISSIONER EMPLOYEES'S COMPE EC/0000016/2023
175	D-FAO/973/2025 FAO/21/2025	SUGYANI PRADHAN VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000006/2024
176	D-MACA/781/2025 MACA/58/2025	AVIMANYU AGASTI VS ASHWINI SAHU	PRADEEP KUMAR MISHRA VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000105/2018
177	D-MACA/53294/2024 MACA/59/2025	D.M., ORIENTAL INSURANCE CO.LTD., BALASORE VS RAJANI GIRI	MAHITOSH SINHA VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000047/2023
178	D-MACA/784/2025 MACA/60/2025	ABDUL MOHIT KHAN VS ASHWINI SAHU	PRADEEP KUMAR MISHRA VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000106/2018
179	D-MACA/787/2025 MACA/61/2025	RAJENDRA NARAYAN MISHRA VS ASHWINI SAHU	PRADEEP KUMAR MISHRA VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000107/2018
180	D-MACA/971/2025 MACA/62/2025	SNEHALATA BEHERA VS MAYUR TRANSPORT CORPORATION, CUTTACK	BISHNU BRATA SINGH VS	// 1ST MACT, KENDRAPARA(Kendrapara) Mac/0000009/2021
181	D-MACA/981/2025 MACA/63/2025	PUTA PADHAN VS SURESH KUMAR GADATIYA	JAGABANDHU SAHU VS	// 1ST ADDL SESSIONS JUDGE CUM PO,C Mac/0000056/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-MATA/51234/2024 MATA/14/2025	SMITA OJHA @ MOHARANA VS SUSHANTA KUMAR MOHARANA	ANURAG PATI VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000711/2019
183	D-RPFAM/53305/2024 RPFAM/11/2025	SANTANU BARIK VS BAIJAYANTI BALA BARIK	RAMESH CHANDRA MAHARANA VS	// JUDGE FAMILY COURT,BHUBANESWAR Crp/0000132/2022
184	D-RSA/51278/2024 RSA/21/2025	RASHMIRANJAN SWAIN VS JASODA MOHAPATRA	DWARIKA PRASAD MOHANTY VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000014/2023
185	D-RSA/104/2025 RSA/22/2025	JAMUNA KUMBHAR VS KAUSHALYA JANI	ANAM CHARAN PANDA VS	// A.D.J,PATNAGARH(Balangir) RFA/0000018/2017
186	D-RVWPET/52074/2024 RVWPET/13/2025	SUSHIL KUMAR KAR VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //
187	D-RVWPET/1122/2025 RVWPET/14/2025	KUMUDINI BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// () //
188	D-WA/250/2025 WA/65/2025	STATE OF ODISHA VS PINTU MAJHI	BABITA SAHU, A.G.A. VS	// () //
189	D-WA/261/2025 WA/66/2025	STATE OF ODISHA VS SANATAN SWAIN	SASWAT DAS,A.G.A VS	// () //
190	D-WA/423/2025 WA/67/2025	BASANTI MOHAPATRA VS CHAIRMAN CUM MANAGING DIRECTOR, HINDUSTAN PETROLEUM CORPORATION LTD.,MUMBAI	SUKANTA KUMAR DALAI VS	// () //
191	D-WA/433/2025 WA/68/2025	STATE OF ODISHA VS BIDYUTLATA SAHU	SASWAT DAS, A.G.A. VS	// () //
192	D-WA/333/2025 WA/69/2025	M/S. CHHABRA COAL BENEFICIARIES AND ENERGY P LTD., SUNDARGARH VS M/S. REXON STRIPS LTD.,SUNDARGARH	JAGJIT SINGH CHHABRA VS	// () //
193	D-WA/427/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/70/2025	VS	VS	0
		RANJUKTA NAYAK		//
194	D-WA/422/2025	STATE OF ODISHA	AISHWARYA DASH, A.S.C.	//
	WA/71/2025	VS	VS	0
		RANJIT KUMAR SINGH		//
195	D-WA/509/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/72/2025	VS	VS	0
		SACHIN KUMAR AGRAWAL		//
196	D-WA/494/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/73/2025	VS	VS	0
		KAMINI SAHU		//
197	D-WA/432/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	//
	WA/74/2025	VS	VS	0
		RAMESH CHANDRA SWAIN		//
198	D-WA/428/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/75/2025	VS	VS	0
		SAROJA KUMARI SAHU		//
199	D-WA/1297/2025	STATE OF ODISHA	GYANALOKA MOHANTY, S.C.	//
	WA/76/2025	VS	VS	0
		SUNIL KUMAR BHAINSA		//
200	D-WA/296/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
	WA/77/2025	VS	VS	0
		AMIYA PRASAD BARIK		//
201	D-WP(C)/673/2025	MAHESH KUMAR MALLICK	BIJAYA KUMAR PARIDA 2	//
	WP(C)/1119/2025	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/54618/2024	SUKANTILATA BHAKTA	PRAMOD KUMAR JENA	//
	WP(C)/1120/2025	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/52752/2024	KABITA PARIDA	ASIT KUMAR OTTA	//
	WP(C)/1121/2025	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/53396/2024	KRUSHNA BHOI	TRILOCHAN PANIGRAHI	//
	WP(C)/1122/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/674/2025 WP(C)/1123/2025	STATE OF ODISHA M. JOGESWAR DORA VS	DHANESWAR BEHERA VS	// // 0
206	D-WP(C)/675/2025 WP(C)/1124/2025	STATE OF ODISHA BAISHNAB CHARAN PATTANAİK VS	SHARMISTHA SAMAL VS	// // 0
207	D-WP(C)/54098/2024 WP(C)/1125/2025	STATE OF ODISHA RATIKANTA MOHANTY VS	MANOJ KUMAR MOHANTY VS	// // 0
208	D-WP(C)/51845/2024 WP(C)/1126/2025	STATE OF ODISHA DEBI PRASAD DHAL VS	SATYAJIT SAMAL VS	// // 0
209	D-WP(C)/54576/2024 WP(C)/1127/2025	STATE OF ODISHA ORISSA MOTORS PRIVATE LTD., BBSR VS	CHANDAN MISHRA VS	// // 0
210	D-WP(C)/54580/2024 WP(C)/1128/2025	R.T.O.BBSR-II ORISSA MOTORS PRIVATE LTD. BBSR VS	CHANDAN MISHRA VS	// // 0
211	D-WP(C)/722/2025 WP(C)/1129/2025	R.T.O.BBSR-II SAMITA BARIK VS	PRASANTA VARMA VS	// // 0
212	D-WP(C)/865/2025 WP(C)/1130/2025	STATE OF ODISHA BILASH MANJARI BEHERA VS	NRUSINGH CHARAN ROUT VS	// // 0
213	D-WP(C)/52195/2024 WP(C)/1131/2025	STATE OF ODISHA PRATAP CHANDRA GIRI VS	LAXMIKANTA MOHANTY VS	// // 0
214	D-WP(C)/1133/2025 WP(C)/1132/2025	STATE OF ODISHA M/S MIRZA ADIL IQIBAL BAIG, GOLEIPUR, JAJAPUR VS	KAJAL SAHOO VS	// // 0
215	D-WP(C)/725/2025 WP(C)/1133/2025	ASST. COMNR OF STATE TAX, JAJPUR CIRCLE - I M/S. L.G. TRADING CO., WEST BENGAL VS	KOUSIK ANANDA GURU VS	// // 0
		PRINCIPAL CHEIF MATERIAL MANAGER, KHURDA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/54033/2024 WP(C)/1134/2025	SANGRAM KESHARI MALLICK VS THE STATE OF ORISSA	AMIYA KUMAR MISHRA VS	// 0 //
217	D-WP(C)/840/2025 WP(C)/1135/2025	MAKHAMANI MAJHI VS STATE OF ORISSA	BHASKAR SAMANTARAY VS	// 0 //
218	D-WP(C)/867/2025 WP(C)/1136/2025	KSHYITISH MUND VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
219	D-WP(C)/934/2025 WP(C)/1137/2025	BHUBANESWAR DHURUA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
220	D-WP(C)/355/2025 WP(C)/1138/2025	M/S. OMEGA INFRAENGINEERS PVT. LTD., BBSR VS CHIEF COMMNR, CGST AND CENTRAL EXCISE, BBSR, ODISHA.	BIGYAN KUMAR SHARMA VS	// 0 //
221	D-WP(C)/819/2025 WP(C)/1139/2025	KANHU CHARAN BEHERA VS TAHASILDAR, BARANGA, CUTTACK	BIKRAM SENAPATI VS	// 0 //
222	D-WP(C)/1100/2025 WP(C)/1140/2025	RITANJALI MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
223	D-WP(C)/870/2025 WP(C)/1141/2025	BISWAJIT BADAJENA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
224	D-WP(C)/1098/2025 WP(C)/1142/2025	MD.ANAYAT REZAULLAH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
225	D-WP(C)/612/2025 WP(C)/1143/2025	M/S. SREE METALIKS LTD. VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
226	D-WP(C)/39/2025 WP(C)/1144/2025	HOCHIMINH SASTRI VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
227	D-WP(C)/1095/2025	GANGADHAR PATTANAİK	PABITRA KUMAR BEHERA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1145/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/875/2025 WP(C)/1146/2025	BISWAJIT BADAJENA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
229	D-WP(C)/54590/2024 WP(C)/1147/2025	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //
230	D-WP(C)/54594/2024 WP(C)/1148/2025	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //
231	D-WP(C)/1084/2025 WP(C)/1149/2025	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
232	D-WP(C)/268/2025 WP(C)/1150/2025	MADHUSUDAN NAYAK VS STATE OF ODISHA	GYANENDRA KUMAR PARIDA VS	// 0 //
233	D-WP(C)/54599/2024 WP(C)/1151/2025	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //
234	D-WP(C)/1083/2025 WP(C)/1152/2025	AMLAN SABITA VS SWADESH NAYAK	BIBEKANANDA BHUYAN VS	// 0 //
235	D-WP(C)/54608/2024 WP(C)/1153/2025	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //
236	D-WP(C)/326/2025 WP(C)/1154/2025	LACHHAMAN BHOI VS TAHASILDAR, BALIPATNA, KHORDHA	RAMAKANTA DAS VS	// 0 //
237	D-WP(C)/55023/2024 WP(C)/1155/2025	SALIMDHAR MAJHI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
238	D-WP(C)/930/2025 WP(C)/1156/2025	PRAKASH PRADHAN VS	KUNJA SUNDAR DAS VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/649/2025 WP(C)/1157/2025	HDB FINANCIAL SERVICE LTD.,CUTTACK NUNDRUKA NILAI VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// // 0 //
240	D-WP(C)/1056/2025 WP(C)/1158/2025	DR.BADRI NARAYAN PUROHIT VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
241	D-WP(C)/741/2025 WP(C)/1159/2025	ARJUN PANGI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
242	D-WP(C)/51857/2024 WP(C)/1160/2025	DEBI PRASAD DHAL VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
243	D-WP(C)/733/2025 WP(C)/1161/2025	SUDHANSHU KUMAR PADHEE VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
244	D-WP(C)/736/2025 WP(C)/1162/2025	M/S NABADURGA CONSTRUCTION PVT.LTD., MAYURBHANJ VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
245	D-WP(C)/52943/2024 WP(C)/1163/2025	PITABASA MAHAPATRA VS STATE OF ODISHA	NARENDRA PRASAD RATH VS	// 0 //
246	D-WP(C)/1225/2025 WP(C)/1164/2025	M/S ORISSA STEVEDORES LTD, CUTTACK. VS NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI	KAJAL SAHOO VS	// 0 //
247	D-WP(C)/738/2025 WP(C)/1165/2025	SAROJ KUMAR PADHY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
248	D-WP(C)/1050/2025 WP(C)/1166/2025	DR.BARADA KANTA MISRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
249	D-WP(C)/932/2025 WP(C)/1167/2025	GANESH BHUYAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/52965/2024 WP(C)/1168/2025	PRAHALLAD SAHU VS THE STATE OF ODISHA	NARENDRA PRASAD RATH VS	// 0 //
251	D-WP(C)/1049/2025 WP(C)/1169/2025	DR.AKHILESH PRASAD PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
252	D-WP(C)/53885/2024 WP(C)/1170/2025	GITANJALI BEHERA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
253	D-WP(C)/933/2025 WP(C)/1171/2025	DIBYA RANJAN MAHAKUD VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
254	D-WP(C)/756/2025 WP(C)/1172/2025	JOGENDRA SAHU VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
255	D-WP(C)/1044/2025 WP(C)/1173/2025	DR.RADHAKRISHNA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
256	D-WP(C)/53731/2024 WP(C)/1174/2025	SRINIBAS BESAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
257	D-WP(C)/739/2025 WP(C)/1175/2025	MD. MASOOD AKRAM VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
258	D-WP(C)/55252/2024 WP(C)/1176/2025	SULACHANA SWAIN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
259	D-WP(C)/742/2025 WP(C)/1177/2025	BARUNI BISWAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
260	D-WP(C)/1116/2025 WP(C)/1178/2025	KARTIKA SAHU VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
261	D-WP(C)/1199/2025	M/S. TOTALWAY LOGISTICS AND INFRASTRUCTURE PVT. LTD., BBSR	ASIT KUMAR DASH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1179/2025	VS UNION OF INDIA	VS	0 //
262	D-WP(C)/1043/2025 WP(C)/1180/2025	GOURANGA MANDAL VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
263	D-WP(C)/823/2025 WP(C)/1181/2025	SUJATA MALLIK VS STATE OF ODISHA	KAISARUN NISHA VS	// 0 //
264	D-WP(C)/549/2025 WP(C)/1182/2025	PRAVATI BARIK VS TAHASILDAR , NARASINGHPUR	RANJAN KUMAR BEHERA VS	// 0 //
265	D-WP(C)/1187/2025 WP(C)/1183/2025	M/S. DWARAKA RESORTS PVT. LTD., BUXIBAZAR, CUTTACK VS STATE OF ORISSA	SOUMYA RANJAN MOHANTY VS	// 0 //
266	D-WP(C)/653/2025 WP(C)/1184/2025	RAJINDRA BREDEKA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
267	D-WP(C)/1041/2025 WP(C)/1185/2025	GOURANGA MANDAL VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
268	D-WP(C)/658/2025 WP(C)/1186/2025	SAROJA KUMAR PANI VS THE COMNR OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
269	D-WP(C)/826/2025 WP(C)/1187/2025	RAJAN KHAN VS DEBTS RECOVERY TRIBUNAL, CUTTACK,	NALINI KANTA DASH VS	// 0 //
270	D-WP(C)/1040/2025 WP(C)/1188/2025	JAYANT KUMAR BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
271	D-WP(C)/827/2025 WP(C)/1189/2025	BANAMALI KHAMARI VS THE COLLECTOR, BALANGIR	JAYADEBA BEHERA VS	// 0 //
272	D-WP(C)/902/2025 WP(C)/1190/2025	DHARITRI ROUT VS	GIRISH CHANDRA SAHU VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/1037/2025 WP(C)/1191/2025	TPCODL, ODISHA,DHENKANAL DR.JNYAN RANJAN MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0 //
274	D-WP(C)/938/2025 WP(C)/1192/2025	PRABHASH RANJAN BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
275	D-WP(C)/1036/2025 WP(C)/1193/2025	GOURANGA MANDAL VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
276	D-WP(C)/879/2025 WP(C)/1194/2025	AKASH SAHOO VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	// 0 //
277	D-WP(C)/829/2025 WP(C)/1195/2025	DEBARANJAN MOHANTY VS MADHAB CHANDRA RATH	SAMAPIKA MISHRA VS	// 0 //
278	D-WP(C)/1118/2025 WP(C)/1196/2025	GOBINDA CHANDRA ROUT VS THE STATE OF ODISHA	PRADEEP KUMAR ROUT VS	// 0 //
279	D-WP(C)/1232/2025 WP(C)/1197/2025	SURESH PRADHAN VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
280	D-WP(C)/958/2025 WP(C)/1198/2025	M/S.PATIL CONSTRUCTION AND INFRASTRUCTURE LTD, RAYAGADA VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, KORAPUT, ODISHA	ITISHREE TRIPATHY VS	// 0 //
281	D-WP(C)/959/2025 WP(C)/1199/2025	M/S.PATIL CONSTRUCTION AND INFRASTRUCTURE LTD, RAYAGADA VS ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), CTA NAD GST, GANJAM	ITISHREE TRIPATHY VS	// 0 //
282	D-WP(C)/1034/2025 WP(C)/1200/2025	GOURANGA MANDAL VS CHATRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
283	D-WP(C)/830/2025 WP(C)/1201/2025	BANAMALI KHAMARI VS THE COLLECTOR BALANGIR	JAYADEBA BEHERA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/960/2025 WP(C)/1202/2025	M/S.PATIL CONTRUCTION AND INFRASTRUCTURE LTD, RAYAGADA VS JOINT COMMISSIONER OF STATE TAX(APPEAL), CT AND GST TERRITORIAL RANGE, KORAPUT, ODISHA	ITISHREE TRIPATHY VS	// 0
285	D-WP(C)/1121/2025 WP(C)/1203/2025	DR. DHIRENDRA KUMAR DALAI VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0
286	D-WP(C)/832/2025 WP(C)/1204/2025	SABITRI BHOI VS STATE OF ODISHA	BHABANI SANKAR PRADHAN VS	// 0
287	D-WP(C)/1249/2025 WP(C)/1205/2025	JAGARNATH MAHATO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0
288	D-WP(C)/850/2025 WP(C)/1206/2025	ANIL KUMAR MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0
289	D-WP(C)/980/2025 WP(C)/1207/2025	DR.KISHORE CHANDRA MOHANTY VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0
290	D-WP(C)/54110/2024 WP(C)/1208/2025	JITENDRA KUMAR SHA VS GOVT OF ODISHA	ANIMA KUMARI DEI VS	// 0
291	D-WP(C)/993/2025 WP(C)/1209/2025	JALANDHAR PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0
292	D-WP(C)/54617/2024 WP(C)/1210/2025	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O., BBSR-II	CHANDAN MISHRA VS	// 0
293	D-WP(C)/998/2025 WP(C)/1211/2025	LALITA MOHAN MISHRA VS MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LTD, NAYAPALLI, BBSR	SOMANATH MISHRA VS	// 0
294	D-WP(C)/54622/2024 WP(C)/1212/2025	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O., BBSR-II	CHANDAN MISHRA VS	// 0
295	D-WP(C)/999/2025	ASWIN KUMAR PATRO	DEBASIS MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1213/2025	VS	VS	0
		GAYATRI CHOUDHURY		//
296	D-WP(C)/835/2025	DHANESWAR BHOI	BHABANI SANKAR PRADHAN	//
	WP(C)/1214/2025	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/53872/2024	DHIRENDRA HEENDIA	ABHILASH MISHRA	//
	WP(C)/1215/2025	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/1063/2025	DR.MANINDRA KUMAR PANIGRAHI	SUBHADUTTA ROUSTRAY	//
	WP(C)/1216/2025	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/1162/2025	DILIP ROUT	JYOTIRMOY MOHAPATRA	//
	WP(C)/1217/2025	VS	VS	0
		STATE OF ORISSA		//
300	D-WP(C)/995/2025	PRAFULLA KUMAR DALAI	RAKESH BEHERA	//
	WP(C)/1218/2025	VS	VS	0
		ASST.REGISTRAR OF COOPERATIVE SOCIETIES, ASKA, GANJAM		//
301	D-WP(C)/831/2025	BANAMALI KHAMARI	JAYADEBA BEHERA	//
	WP(C)/1219/2025	VS	VS	0
		THE COLLECTOR, BALANGIR		//
302	D-WP(C)/1065/2025	DURGI BAG	MANAS RANJAN DHAL	//
	WP(C)/1220/2025	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/1177/2025	SALIM LASKAR	SANKARACHARYA CHOUDHURY	//
	WP(C)/1221/2025	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/833/2025	BANAMALI KHAMARI	JAYADEBA BEHERA	//
	WP(C)/1222/2025	VS	VS	0
		THE COLLECTOR , BALANGIR		//
305	D-WP(C)/985/2025	SK. ANAYAUTULLAH	MANOJA KUMAR KHUNTIA	//
	WP(C)/1223/2025	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/1066/2025	UTTAMA JENA	SUBHADUTTA ROUSTRAY	//
	WP(C)/1224/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/982/2025 WP(C)/1225/2025	STATE OF ODISHA PABITRA ROUT VS STATE OF ODISHA	GOKULANANDA PADHI VS	// // 0 //
308	D-WP(C)/1067/2025 WP(C)/1226/2025	DR.SAILABALA PATNAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
309	D-WP(C)/1182/2025 WP(C)/1227/2025	HEMA SAHU VS PRAVAMANI SAHU	ASHOK KUMAR PRADHAN VS	// 0 //
310	D-WP(C)/53195/2024 WP(C)/1228/2025	ASHOK RAM PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
311	D-WP(C)/880/2025 WP(C)/1229/2025	SUJATA SAHOO VS THE COMMISSIONER OF LAND RECORDS AND SETTLEMENT, ODISHA, CUTTACK	SAMAYA KUMAR RAY VS	// 0 //
312	D-WP(C)/1198/2025 WP(C)/1230/2025	SARASWATI MAHAKUD VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
313	D-WP(C)/893/2025 WP(C)/1231/2025	ABANI GANDA @ ABANI KUMAR GANDA VS THE REVENUE DIVISIONAL COMMISSIONER SOUTHERN DIVISION, ODISHA, BERHAMPUR	BHAWANI SANKAR PANIGRAHI VS	// 0 //
314	D-WP(C)/1201/2025 WP(C)/1232/2025	GURUDEV DIP VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
315	D-WP(C)/1219/2025 WP(C)/1233/2025	ALOK KUMAR PANIGRAHI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
316	D-WP(C)/1263/2025 WP(C)/1234/2025	ACC LIMITED, GANDHINAGAR, GUJARAT VS SUBRAT RANJAN DASH	SASWAT KUMAR ACHARYA VS	// 0 //
317	D-WP(C)/916/2025 WP(C)/1235/2025	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/54559/2024 WP(C)/1236/2025	ORISSA MOTIORS PRIVATE LTD,BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //
319	D-WP(C)/1240/2025 WP(C)/1237/2025	SINDHU SAGAR DANDIA VS MANAGEMENT NALCO LTD, BBSR	ALOK KUMAR MOHAPATRA VS	// 0 //
320	D-WP(C)/53708/2024 WP(C)/1238/2025	BASANTA KUMAR DAS VS STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //
321	D-WP(C)/54565/2024 WP(C)/1239/2025	ORISSA MOTORS PRIVATE LTD. BBSR VS R.T.O.BBSR-II	CHANDAN MISHRA VS	// 0 //
322	D-WP(C)/1227/2025 WP(C)/1240/2025	KAMDEV SAMAL VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
323	D-WP(C)/1097/2025 WP(C)/1241/2025	ASST. MANAGER, LEGAL CLAIMS, CHOLAMANDALAM MS GENERAL INSURANCE COMPANY,BBSR VS MAMATA PANDA	CHANDAN MISHRA VS	// 0 //
324	D-WP(C)/848/2025 WP(C)/1242/2025	BIDESI NAIK @ BIDESHI NAIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
325	D-WP(C)/1229/2025 WP(C)/1243/2025	JAGABANDHU JENA VS GENERAL ADMINISTRATION AND PUBLIC GRIEVANCES	DR. BINODA KUMAR MISHRA VS	// 0 //
326	D-WP(C)/1171/2025 WP(C)/1244/2025	SIB CHARAN BADAIK VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
327	D-WP(C)/54615/2024 WP(C)/1245/2025	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.BBSR-II,KHORDHA	CHANDAN MISHRA VS	// 0 //
328	D-WP(C)/54527/2024 WP(C)/1246/2025	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.,BBSR-II	CHANDAN MISHRA VS	// 0 //
329	D-WP(C)/51583/2024	BIJAYANANDA SWAIN	BANSHIDHAR SATAPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1247/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/1230/2025 WP(C)/1248/2025	PRADEEP KUMAR MOHANTY VS ADDL. CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION, BBSR	NIRANJAN BISWAL VS	// 0 //
331	D-WP(C)/1180/2025 WP(C)/1249/2025	LAXMI NARAYAN MOHANTY VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
332	D-WP(C)/898/2025 WP(C)/1250/2025	BHAGYALATA PANIGRAHI VS REGISTRAR COOPERATIVE SOCIETIES, BBSR,ODISHA	BAIDHAR SAHOO VS	// 0 //
333	D-WP(C)/52780/2024 WP(C)/1251/2025	ARAKHITA PRADHAN VS UNION OF INDIA	PRAVAT KUMAR NAYAK VS	// 0 //
334	D-WP(C)/54538/2024 WP(C)/1252/2025	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.,BBSR-II	CHANDAN MISHRA VS	// 0 //
335	D-WP(C)/903/2025 WP(C)/1253/2025	SAROJ KUMAR DAS VS THE BRANCH MANAGER , TATA MOTORS FINANCE LIMITED, CUTTACK	DR. SUJATA DASH VS	// 0 //
336	D-WP(C)/54549/2024 WP(C)/1254/2025	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O.,BBSR-II	CHANDAN MISHRA VS	// 0 //
337	D-WP(C)/1054/2025 WP(C)/1255/2025	M/S. SREE METALIKS LTD, KEONJHAR. VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
338	D-WP(C)/1068/2025 WP(C)/1256/2025	BASANTI MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
339	D-WP(C)/1055/2025 WP(C)/1257/2025	GOPABANDHU MOHANTY VS TAHASILDAR, TALCHER	BRAJA MOHAN SARANGI VS	// 0 //
340	D-WP(C)/1221/2025 WP(C)/1258/2025	NIHARIKA BISWAL VS	DEBAKANTA MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/1047/2025 WP(C)/1259/2025	PARTHASARATHI SAMAL SIBAYN MOHANTY VS RTO, BHADRAK	BRAJA MOHAN SARANGI VS	// // 0 //
342	D-WP(C)/909/2025 WP(C)/1260/2025	JIBANANDA KUMAR SEE VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
343	D-WP(C)/1223/2025 WP(C)/1261/2025	NITYANANDA MOHAPATRA VS THE MANAGEMENT COMMITTEE, SARASWATI VIDYA MANDIR, NALCO TOWNSHIP, KORAPUT	PRATIK DASH VS	// 0 //
344	D-WP(C)/1270/2025 WP(C)/1262/2025	DOLAMANI BACHHA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
345	D-WP(C)/912/2025 WP(C)/1263/2025	BANSHIDHAR MOHANTY VS COLLECTOR CUM D.M, BALASORE	JYOTIRMAY GUPTA VS	// 0 //
346	D-WP(C)/55215/2024 WP(C)/1264/2025	JITEN SAHU VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
347	D-WP(C)/1128/2025 WP(C)/1265/2025	SUSAMARANI SAMANTARAY VS STATE PROJECT DIRECTOR , ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
348	D-WP(C)/493/2025 WP(C)/1266/2025	SATYABRATA MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
349	D-WP(C)/54987/2024 WP(C)/1267/2025	DHARANIDHAR SETHY VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
350	D-WP(C)/1032/2025 WP(C)/1268/2025	KUMUDINI MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
351	D-WP(C)/54586/2024 WP(C)/1269/2025	ORISSA MOTORS PRIVATE LTD., BBSR VS R.T.O., BBSR-II	CHANDAN MISHRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/533/2025 WP(C)/1270/2025	MALAYA KUMAR TRIPATHY VS STATE OF ODISHA.	DIBYARANJAN BEHERA VS	// 0 //
353	D-WP(C)/1042/2025 WP(C)/1271/2025	DR.SANDHYA DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
354	D-WP(C)/1016/2025 WP(C)/1272/2025	KAMALAKANTA MALLICK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
355	D-WP(C)/53833/2024 WP(C)/1273/2025	HRUDANANDA BISWAL VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
356	D-WP(C)/1336/2025 WP(C)/1274/2025	RANISH DHAL VS JAGNYA NARAYAN DHAL	SANKARACHARYA CHOUDHURY VS	// 0 //
357	D-WP(C)/54524/2024 WP(C)/1275/2025	MANAS RANJAN DHAR VS GOVERNMENT OF INDIA	PRAJIT KUMAR PRADHAN VS	// 0 //
358	D-WP(C)/920/2025 WP(C)/1276/2025	ODISHA NAGARIKA SANGATHAN, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
359	D-WP(C)/54026/2024 WP(C)/1277/2025	KARNARAJ BARIK VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	// 0 //
360	D-WP(C)/1045/2025 WP(C)/1278/2025	PADMA CHARAN PARMANIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
361	D-WP(C)/924/2025 WP(C)/1279/2025	LAXMI NARAYAN RATH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
362	D-WP(C)/613/2025 WP(C)/1280/2025	KISHORE SWAMY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
363	D-WP(C)/925/2025	JAYANTI SHASANI @ BAG	PABITRA KUMAR NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1281/2025	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/1308/2025 WP(C)/1282/2025	DR. TAVINDER KAUR @ TAVINDER KAUR CHAWLA VS DR. HARINDER SINGH	SANJEEB UDGATA VS	// () //
365	D-WP(C)/1058/2025 WP(C)/1283/2025	GOURANGA MANDAL VS RTO, PURI	BRAJA MOHAN SARANGI VS	// () //
366	D-WP(C)/957/2025 WP(C)/1284/2025	HARAPRIYA ACHARYA VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// () //
367	D-WP(C)/695/2025 WP(C)/1285/2025	PARAMANANDA NAIK VS STATE OF ODISHA	GOKULANANDA PADHI VS	// () //
368	D-WP(C)/1061/2025 WP(C)/1286/2025	DR.ARATI MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
369	D-WP(C)/966/2025 WP(C)/1287/2025	NIRANJAN SETHY VS BRANCH MANAGER, PUNJAB NATIONAL BANK, BHUTAMUNDAI BRANCH, JAGATSINGHPUR	KSHIROD KUMAR SAHOO VS	// () //
370	D-WP(C)/967/2025 WP(C)/1288/2025	TRILLOKYA PADHAN VS STATE OF ODISHA	LALIT SAHU VS	// () //
371	D-WP(C)/1070/2025 WP(C)/1289/2025	BIRAJA PRASANNA DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
372	D-WP(C)/1014/2025 WP(C)/1290/2025	DASARATHA JADAB VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// () //
373	D-WPCRL/644/2025 WPCRL/3/2025	CHANDAN NAIK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	SAHID NAGAR P.S. /196 /2023 () //
374	D-ABLAPL/36699/2024 ABLAPL/407/2025	DORA NAIK @ NAYAK VS	AMLAN SHAKTI PAUL VS	KHURDA SADAR /9 /2014 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/38886/2024 ABLAPL/408/2025	STATE OF ODISHA MANORANJAN SWAIN VS	KHAGESWAR BEHERA VS	// ATHGARH /352 /2024 ()
376	D-ABLAPL/39272/2024 ABLAPL/409/2025	STATE OF ODISHA R. RAGHUNATH REDDY VS	SIBA RANJAN POLAI VS	// //0 S.D.J.M.,BERHAMPUR(Ganjam)
377	D-ABLAPL/577/2025 ABLAPL/410/2025	STATE OF ODISHA MAHESWAR PRUSTY VS	SUSANTA KUMAR BARAL VS	2(A)CC/0000585/2024 NISCHINTAKOILI /202 /2024 ()
378	D-ABLAPL/275/2025 ABLAPL/411/2025	STATE OF ODISHA MALLI RANA VS	RANJAN KUMAR NAYAK VS	// NIKIRAI /404 /2024 ()
379	D-ABLAPL/693/2025 ABLAPL/412/2025	STATE OF ODISHA FIROJ KUMAR DEBATA VS	SATYA RANJAN MULIA VS	// COLLIERY /721 /2024 ()
380	D-ABLAPL/730/2025 ABLAPL/413/2025	STATE OF ODISHA AKSHAY KUMAR PRADHAN VS	CHIRANJIB ROUT VS	// AIR FIELD P.S. /318 /2024 ()
381	D-ABLAPL/401/2025 ABLAPL/414/2025	STATE OF ODISHA RAMA BEHERA VS	BYOMAKESH TRIPATHY VS	// //0 ()
382	D-ABLAPL/774/2025 ABLAPL/415/2025	STATE OF ODISHA TAPAN KUMAR JENA VS	KHUSBU PANIGRAHI VS	// // ()
383	D-ABLAPL/779/2025 ABLAPL/416/2025	STATE OF ODISHA SNIGDHARANI CHHATOI VS	MADHUSMITA KANUNGO VS	// PARLAKHEMUNDI /180 /2021 ()
384	D-ABLAPL/657/2025 ABLAPL/417/2025	STATE OF ODISHA KALU @ SOUMYA RANJAN DALUA VS	DEEPAK KUMAR DAS VS	// Maitri Vihar PS /485 /2024 ()
385	D-ABLAPL/822/2025 ABLAPL/418/2025	STATE OF ODISHA ALLIP KUMAR SHA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// //0 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/923/2025 ABLAPL/419/2025	SOUMYA RANJAN SAHOO @ MUNA VS STATE OF ODISHA	AMITAV DAS VS	BADAMBADI /401 /2023 () //
387	D-ABLAPL/833/2025 ABLAPL/420/2025	MADHUSMITA RATH VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	JATNI P.S. /356 /2024 () //
388	D-ABLAPL/835/2025 ABLAPL/421/2025	PREMLATA MAHANTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	PATNA /188 /2024 () //
389	D-ABLAPL/931/2025 ABLAPL/422/2025	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /294 /2024 () //
390	D-ABLAPL/836/2025 ABLAPL/423/2025	DUJIA @ DURYODHAN SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/000005/2025
391	D-ABLAPL/933/2025 ABLAPL/424/2025	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /299 /2024 () //
392	D-ABLAPL/850/2025 ABLAPL/425/2025	SK RAJIT @ SK RAJI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /365 /2024 () //
393	D-ABLAPL/937/2025 ABLAPL/426/2025	ASMILA @ ASALAM KHAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /12 /2025 () //
394	D-ABLAPL/864/2025 ABLAPL/427/2025	BRUNDABAN JENA VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
395	D-ABLAPL/938/2025 ABLAPL/428/2025	RAMAKANTA MALLIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SORO /1080 /2024 () //
396	D-ABLAPL/38991/2024 ABLAPL/429/2025	KRISHNAPADA ROY VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	UMERKOTE /437 /2024 () //
397	D-ABLAPL/947/2025	LITU SAHU	AKSHAYA KUMAR SAHOO	BARKOTE /57 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/430/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/948/2025 ABLAPL/431/2025	KRUSHNA CHANDRA PRUSTY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BALIANTA P.S. /637 /2024 () //
399	D-ABLAPL/944/2025 ABLAPL/432/2025	SANTOSH BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	SONEPUR /136 /2024 () //
400	D-ABLAPL/945/2025 ABLAPL/433/2025	MANTU SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	SONEPUR /136 /2024 () //
401	D-ABLAPL/949/2025 ABLAPL/434/2025	BISHNU BEHERA @ BISHNU PRASAD BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /558 /2024 () //
402	D-ABLAPL/950/2025 ABLAPL/435/2025	SANTOSH NAYAK VS STATE OF ODISHA	HAREKRUSHNA MALIK VS	Tantiapal Marine /162 /2024 () //
403	D-ABLAPL/903/2025 ABLAPL/436/2025	BESARAT KHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TIGIRIA /207 /2024 () //
404	D-ABLAPL/39287/2024 ABLAPL/437/2025	RAM SINGH@RAM NARESH SINGH VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /408 /2024 () //
405	D-ABLAPL/918/2025 ABLAPL/438/2025	ALIPH KUMAR DAS @ ALIF KUMAR DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SAHADEV KHUNTA /454 /2023 () //
406	D-ABLAPL/858/2025 ABLAPL/439/2025	RAJ YADAV VS STATE OF ODISHA	PRADIP MOHANTY VS	SUNDARGARH TOWN /407 /2024 () //
407	D-ABLAPL/917/2025 ABLAPL/440/2025	RAJ YADAV VS STATE OF ODISHA	PRADIP MOHANTY VS	SUNDARGARH TOWN /408 /2024 () //
408	D-ABLAPL/921/2025 ABLAPL/441/2025	PRAMOD DALEI VS	JYOTIKANT MAHAPATRA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/612/2025 ABLAPL/442/2025	STATE OF ODISHA TAPASWINI KALTA @ TAPASWINI BASTIA VS	SK. ZAFARULLA VS	// MANAMUNDA /307 /2024 ()
410	D-ABLAPL/260/2025 ABLAPL/443/2025	STATE OF ODISHA TAPAN SUTRADHAR VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /633 /2024 ()
411	D-ABLAPL/1023/2025 ABLAPL/444/2025	STATE OF ODISHA PRAKASH CHANDRA PANIGRAHI VS	SURYAKANTA DWIBEDI VS	// SARANGADA /152 /2024 ()
412	D-ABLAPL/952/2025 ABLAPL/445/2025	STATE OF ODISHA SURENDRA KUMAR PATRA VS	ANAND PRAKASH DAS VS	// GOBINDAPUR /244 /2024 ()
413	D-ABLAPL/1024/2025 ABLAPL/446/2025	STATE OF ODISHA SIBAJI NANDA VS	BHABANI SANKAR DAS VS	// JAGANNATHA PRASAD /460 /2024 ()
414	D-ABLAPL/973/2025 ABLAPL/447/2025	STATE OF ODISHA FAKIRA SAHANI VS	DEEPAK KU SAHOO VS	// RAJNAGAR /45 /2018 ()
415	D-ABLAPL/1025/2025 ABLAPL/448/2025	STATE OF ODISHA LALIT MAJHI VS	SK. ZAFARULLA VS	// LATHOR /59 /2024 ()
416	D-ABLAPL/975/2025 ABLAPL/449/2025	STATE OF ODISHA FAKIRA SAHANI VS	DEEPAK KU SAHOO VS	// RAJNAGAR /31 /2018 ()
417	D-ABLAPL/1026/2025 ABLAPL/450/2025	STATE OF ODISHA BISHNU BAG VS	SK. ZAFARULLA VS	// LATHOR /59 /2024 ()
418	D-ABLAPL/976/2025 ABLAPL/451/2025	STATE OF ODISHA JITU RANJAN DAS VS	DEEPAK KU SAHOO VS	// DERABIS /170 /2024 ()
419	D-ABLAPL/959/2025 ABLAPL/452/2025	STATE OF ODISHA SIDHANTA BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// JATNI P.S. /3 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/37142/2024 ABLAPL/453/2025	SUDAM SETHI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHURDA MODEL /328 /2023 () //
421	D-ABLAPL/965/2025 ABLAPL/454/2025	PRASANTA KUMAR BRAHMA MOHAPATRA VS STATE OF ODISHA	AVIJIT PATNAIK VS	LAXMISAGAR P.S. /399 /2024 () //
422	D-ABLAPL/846/2025 ABLAPL/455/2025	GANESH HANTAL VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /52 /2024 () //
423	D-ABLAPL/861/2025 ABLAPL/456/2025	DHANESWAR SAHOO VS STATE OF ODISHA(VIG.)	SOUMYA RANJAN MOHANTY VS	BALASORE VIGILANCE /16 /2024 () //
424	D-ABLAPL/977/2025 ABLAPL/457/2025	KISHAN AGARWAL VS STATE OF ODISHA	SUBHAM SHARMA VS	RAJANGPUR /15 /2025 () //
425	D-ABLAPL/985/2025 ABLAPL/458/2025	SIBU PATRA @ NIRANJAN PATRA @ NIRANJAN KUMAR PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BARKOTE /518 /2024 () //
426	D-ABLAPL/956/2025 ABLAPL/459/2025	RAJIB @ RAJIB BEHERA VS STATE OF ODISHA	JULU KHANSAMA VS	AINTHAPALI /407 /2024 () //
427	D-ABLAPL/994/2025 ABLAPL/460/2025	SARVAN KUMAR @ SARVAN KUMAR RAY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADMAL /341 /2024 () //
428	D-ABLAPL/957/2025 ABLAPL/461/2025	RANI PANDA @ PUSPALATA PANDA VS STATE OF ODISHA	SABYASACHI MISHRA VS	MAHILA P.S.(BBSR) /161 /2024 () //
429	D-ABLAPL/1044/2025 ABLAPL/462/2025	ROHAN ANKA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /5 /2025 () //
430	D-ABLAPL/996/2025 ABLAPL/463/2025	VIKASH BADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /715 /2024 () //
431	D-ABLAPL/1045/2025	BISWARANJAN @ BISWORANJAN BEHERA	ARIJEET MISHRA	CHANDABALI /571 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/464/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/997/2025 ABLAPL/465/2025	KAILASH CHANDRA PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	RAMACHANDI /98 /2024 () //
433	D-ABLAPL/1046/2025 ABLAPL/466/2025	KETABALI KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BASUDEVPUR /903 /2024 () //
434	D-ABLAPL/1004/2025 ABLAPL/467/2025	SAROJ SAMAL @ MANTU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	AIRPORT /2 /2025 () //
435	D-ABLAPL/1042/2025 ABLAPL/468/2025	JITENDRIYA NAYAK VS STATE OF ODISHA	SUNIT SAHOO VS	TIRTOL /533 /2024 () //
436	D-ABLAPL/1041/2025 ABLAPL/469/2025	JASOBANTA NAIK VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	GONDIA /52 /2023 () //
437	D-ABLAPL/798/2025 ABLAPL/470/2025	SANJUKTA BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /7 /2025 () //
438	D-ABLAPL/805/2025 ABLAPL/471/2025	DURYADHAN BEHERA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /423 /2024 () //
439	D-ABLAPL/1049/2025 ABLAPL/472/2025	SK MUSTAK @ MITU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /376 /2024 () //
440	D-ABLAPL/1031/2025 ABLAPL/473/2025	ARABINDA PARIDA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	JODAPADAR /118 /2015 () //
441	D-ABLAPL/1051/2025 ABLAPL/474/2025	BIDYADHAR JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /211 /2024 () //
442	D-ABLAPL/831/2025 ABLAPL/475/2025	PRANA KRUSHNA BARAL VS	SUBASH CHANDRA MOHANTY VS	CHOUDWAR /666 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/1036/2025 ABLAPL/476/2025	STATE OF ODISHA BIHARILAL PRADHAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	// / /0 ()
444	D-ABLAPL/712/2025 ABLAPL/477/2025	STATE OF ODISHA MD. LALBABU @ LALU KHAN VS	ANUPAM DASH VS	// BARIPADA TOWN /795 /2024 ()
445	D-ABLAPL/327/2025 ABLAPL/478/2025	STATE OF ODISHA SUBHASINI SAMAL VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
446	D-ABLAPL/1063/2025 ABLAPL/479/2025	STATE OF ODISHA SK. MUSTAK@MITU VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /391 /2024 ()